

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3656  
ANSWERED ON:27.04.2007  
GUIDING ADVERTISEMENTS BY REAL ESTATE DEVELOPERS  
Owaisi Shri Asaduddin

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the real estate developers are misguiding public after issuing advertisements in the newspapers;
- (b) if so, whether the Government has framed any guidelines in regard to advertisements issued by the real estate agents;
- (c) if so, the details thereof; and
- (d) if not, the steps taken or being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN )

(a): Construction activity is regulated by the Urban Local Bodies and Development Authorities etc. and hence the matter comes within the purview of State Governments.

(b)to(d): The Government is considering formulation of draft Real, Estate Management (Regulation and Control) Bill, which is at draft stage. It cannot be said when the Bill can be introduced.